

17
Uploaded in
the HC website



THE HIGH COURT OF KERALA

49131

Kochi : 682 031
Dated :06-06-2018

PROCEEDINGS

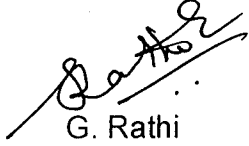
High Court Establishment - filling up of vacancy in the category of Personal Assistant (Grade I) to Judge, High Court - orders issued.

- Read.:1. High Court Proceedings No. A5-43891/2015 dated 23-05-2018.
2. Rule 21 of the Kerala High Court Service Rules, 2007.

Order No. A6-81419/2017

Smt. Supitha K.K., Personal Assistant (Grade II) to Judge, High Court in the scale of pay of ₹27,800 - 59,400 with compensatory allowance at the rate of ₹700/- per month is promoted and appointed as Personal Assistant (Grade I) to Judge, High Court **on temporary basis** in the scale of pay of ₹32,300 – 68,700 with compensatory allowance at the same rate **w.e.f. 23-05-2018 F.N.**, vice Sri. Krishna Raj K.K., Personal Assistant (Grade I) to Judge, High Court promoted as Personal Assistant (Selection Grade) to Judge on temporary basis as per the High Court Proceedings read (1) above.

(By Order)


G. Rathi
Deputy Registrar

To

- The person concerned (**to be acknowledged on the O/C**)
- The Private Secretary to the Chief Justice, High Court.
- The Personal Assistant to the Chief Justice, High Court.
- The Section Officer, CJ's Secretariat, High Court.
- The Confidential Assistants to the Registrars and Additional Registrar (General Administration, High Court.
- The 'G' (Accounts – II & III) Sections, High Court.
- The Finance Wing, High Court.
- ✓ The IT Section, High Court (for publishing in the High Court Website)
- The A4, A5 & A9 Seats, High Court.
- The Administrative Records Section, High Court (2 Copies).
- The File/Stock File.